NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/40/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ADVOCATE, Shrivalauman Suuth For Respondent

ORDER

Both the counsels for petitioner and respondent present. Counsel for petitioner is directed to file an affidavit and a bank certificate as per Section 9(3)(b)(c) of I&B Code, 2016 within seven days. Counsel for respondent prays time for filing counter. At request, time is enlarged. Put up on 21.06.2017 at 02.30 P.M.

C. vijagagreven.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF (MEMBER (JUDICIAL)

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